- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT-6762/88 for (a) to (c)]
- H (a) Annual Report of the Regional Institute of Technology, Jamshedpur, for the year 1987-83.
 - (b) Review by Government on the working of the Institute. [Placed in Library. See No. LT-6837/88 for (a) and (b)].
 - HI (a) Eleventh Annual Report and Accounts of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1987-88, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the Institute. [Placed in Library. *See* No. LT-6836/88 for (a) and (b)].
 - IV (1) Annual Accounts of the Regional Engineering College, Kurukshetra, for the year 1987.88 end the Audit Report thereon. [Placed in Library. See No. LT-6838/88].
 - (2) Annual Accounts of the fiagional Engineering College, Rour kela, for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-6840/88].
 - (3) Annual Accounts of the Re gional Engineering College, War angal, for the year 1987-88 and the Audit Report thereon. [Placed in Library. See No. LT-6839/88]
 - V Annual Accounts of the Maulana Azad College of Techno logy, Bhopal for the year 1987.88 and the Audit Report thereon. [Placed in Library. See No. LT-6841/88].
 - VI A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of culture) Notification No. F.8-4 RRL/84, dated the 28th June, 1988,

publishing the Rampur Raza Library Board (Delegation of Financial Powers) Regulations, 1988, under sub-section (4) of section 28 of the Rampur Raza Library Act, 19/5.

on the Table

[Placed in Library. See No. LT-6835/88].

Resolution on National Youth Policy

THE MINISTER OF STATE IN THE DEPARMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): Madam, I beg to lay on the Table a copy (in English and Hindi) of the Resolution of the Ministry of Human Resource Development (Department of Youth Affairs and Sports) on National Youth Policy. [Placed in Library. See No. LT-6845/88].

- I. New Mangalore Port Trust (Licensing of Stevedore) Amendment Regulations, 1988.
- n. Size and Nature of Tyres (Amendment) Rules, 1988.

III. Dock Workers (Regulation of Employment) Amendment Rules, 1988.

SHRI RAJESH PILOT; Madam, I also beg to lay on the Table—

- I. A copy (in English and Hindi) of the Ministry of Surface Transport (Ports Wing) Notification G.S.R. No. 887 (E), dated the 30th August, 1988, publishing the New Mangalore Port Trust (Licensing of Stevedors) Amendment Regulations, 1988 under sub-section (4) of section 124 of the Major Port Trusts Act. 1963. [Placed in Library. See No. LT-6720/88],
- n. A copy (in English and Hindi) o? the Ministry of Surface Transport (Transport Wing) Notification G.S.R. No. 1019 (E), dated tho